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GOVERNMENT OF MEGHALAYA LAW (A) DEPARTMENT

No. LJ (A) 19/2005/255,

Dated Shillong, the 2nd June, 2015

From :-

Shri L.M. Sangma,

Secretary to the Govt. of Meghalaya,

Law (A) Department.

To,

The Registrar,

High Court of Meghalaya, Shillong.

Sub

Clarification in regard to engagement /appointment of staff on co-terminus

basis.

Ref :-

NoHCM.II/404/2013-Estt Dated 2nd June 2015.

Sir,

In inviting a reference to subject cited above, I am directed to send herewith the copy of the cabinet decision on appointment of Special Assistant attached to the Concerned Minister along with the Office Memorandum No.FEM.44/2003/Pt.II/183 Dated19th October 2011 and No.FEM.44/2003/Pt.II/109 Dated 29th June 2009. Co-terminus employee attached to the Dignitary is appointed at the pleasure of the Concerned Dignitary.

This is for favour of kind information as desired.

Yours faithfully,

Secretary to the Govt. of Meghalaya

Law (A) Department.

Extract taken from the minutes of the Cabinet Meeting held on 5.8.88.

Item No.115/88 -

Formal Item Staffing pattern for the office of Deputy Chief Minister (File No. SAE.

204/88).

The Cabinet approved the proposal.

The need for giving assistance to the Deputy Chief Minister and Ministers in their bungalow office was also recognised. It was agreed that the Deputy Chief Minister and Ministers may engage any person of their choice for appointment as Special Assistant who will assist the Deputy Chief Minister/Ministers in their bungalow office. Every Special Assistant will be given a consolidated monthly remuneration of Rs. 1,500/- and his tenure will be con-terminus with that of the Deputy Chier Minister/concerned Minister.

> Sd/- Purno A. Sangma, Chief Minister.

GOVERNMENT OF MEGHALAYA

SECRETARIAT ADMINISTRATION DEPARTMENT::: ESTABLISHMENT

NO.SAE.56/2000/11

Dated Shillong, the 30th August, 2001.

ORDER OFFICE

The fixed monthly remuneration of the Special Assistant to Minister / Minister of State is enhanced from Rs.2500/- to Rs.4000/- P.M. (Rupees Four Thousand) only with effect from 1.7.2001.

This sanction issues with the concurrence of Finance vide I/D letter No.FEM.59/96/27, dtd. 17, 8.2001.

> Sd/- A.Marwein, Deputy Secretary to the Govt. of Meghalaya, Sectt.Admn.Department(Estt)

Memo No.SAE.56/2000/11-A.

Dated Shillong the 30th August, 2001.

Copy to :-

1. S.A.D.(Accounts) in duplicate for favour of necessary action.

2. Planning Department

- do

3. C.M. Secretariat

do

4. Finace (A.F) Department with reference to their letter No.FEM.59/96/27, dt.17.8.2001:

By Order etc.,

(A.Marwein)

GOVERNMENT OF MEGHALAYA FINANCE(AF)DEPARTMENT

OFFICE MEMORANDUM

EM.44/2003/Pt.II/109.

Dated Shillong, the 29th June, 2009.

The Special Assistant attached to the Ministers/ Minister of state will be paid a sum of Rs. 5,000/-(Rupees five thousand) only per month.

This will take effect from 13.5.2009.

(Ajay Tewari)

Commissioner & Secretary to the Government of Meghalaya

No.FEM. 44/2003/Pt.II/109-A.

Dated Shillong, the 29th June, 2009.

forwarded to :-

P.S. to Chief Minister for favour of information of the Chief Minister.

P.S. to Dy. Chief Ministers for favour of information of the Dy.Chief Minister.

P.S to Ministers/Ministers of State.

The Accountant General (A&E & Audit), Meghalaya, Shillong.

P.S. to Chief Secretary.

All Principal Secretaries/Commissioner & Secretaries/Addl. Secretaries to the

Government of Meghalaya.

All Administrative Departments. This may be brought to the noticed of all Boards/Corporations etc including their Chairman/Co- Chairman/Vice Chairman or Dy. Chairman

All F.As/F.A.Os/T.Os

The Secretary, Meghalaya Legislative Assembly, Shillong.

Secretariat Administration (Account) Department.

Secretariat Administration (Establishment) Department

By Orders Etc.,

(S.Kharmawphlang)

Deputy Secretary to the Govt. of Meghalaya,

Finance (A.F) Department.

GOVERNMENT OF MEGHALAYA FINANCE (A.F) DEPARTMENT

NO.FEM.44/2003/Pt.II/183,

Dated Shillong, the 19th October, 2011.

OFFICE MEMORENDUM.

In partial modification of this Department's O,M,NO.FEM.44/2003/Pt.II/109, dt. 29.6.2009, the Special Assistant attached to the Ministers/Minister of State will be paid a lump sum of Rs.9,000/- (Rupees nine thousand) only per month, with immediate effect.

S.K.

Deputy Secretary to the Govt. of Meghalaya, M Finance Department.

Memo.No.FEM.44/2003/Pt.II/183-(A) Copy for information forwarded to :-

Dated Shillong, the 19th October, 2011.

1. The Accountant General (A&E) Meghalaya, Shillong.

- 2. P.S. to the Chief Minister for favour of information of the Chief Minister.
- 3. P.S. to Deputy Chief Ministers/Ministers/Minister of State for favour of information of the Minister.
- 4. P.S. to Chief Secretary for favour of information of the Chief Secretary.
- 5. All Financial Advisers.
- 6. All Treasury Officers.
- 7. The Secretary Meghalaya Legislative Assembly, Shillong..
- 8. Secretariat Administration Department (A).
- Secretariat Administration Department (E).

By Orders Etc.,

Deputy Secretary to the Govt. of Meghalaya,

Finance (A.F) Department.